

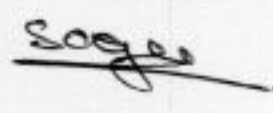

## Allahabad Bench

CP No. (IB) 389/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2020

NAME OF THE COMPANY: Prayag Polytech Pvt Ltd V/s MD Plastech Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Sagar Mehrotra	Advocate	Operational	
2.	Vinayak Mithal		creditor	
3)	Shadab Alam	Advocate	Corporate Debtor	

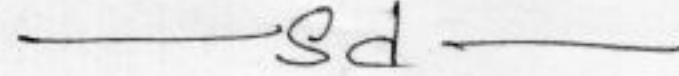
CP NO.(IB)389/ALD/2019

Sh. Sagar Mehrotra along with Sh. Vinayak Mithal, Advocates for petitioner and Sh. Shadab Alam, Advocate for respondent are present.

Ld. Counsel for the petitioner seeks further time for filing rejoinder, as it is in transit. Time is granted.

Accordingly, put up on 20<sup>th</sup> March, 2020, as prayed.

Dated: 28.02.2020



(JUSTICE RAJESH DAYAL KHARE)  
MEMBER (J)

Typed by :  
Kavya Prakash Srivastava  
(Stenographer)